

Government of India
Ministry of Communications & IT
Department of Telecommunications
Sanchar Bhawan, 20, Ashoka Road. New Delhi - 110 001
(DS- Cell)

No.820-1C/02-LR(Vol.II)

Dated 02nd April, 2009

To,

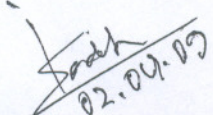
Secretary
Telecom Regulatory Authority of India
Mahanagar Doorsanchar Sadan
Jawahar Lal Nehru Marg, Old Minto Road
New Delhi.

Subject : TRAI's Recommendations on **"Improvement in the Effectiveness of National Internet Exchange of India (NIXI)"**

This has reference to the recommendations of TRAI on **"Improvement In The Effectiveness of National Internet Exchange Of India (NIXI)"** forwarded vide No: 1-6/2006-CN dated 20th April 2007.

2. The said recommendations have been examined in this Department and I am directed to state that recommendation at Para 2.14(i) needs modifications in the opinion of DoT.
3. Accordingly, under 5th proviso of section 11(1) of the Telecom Regulatory Authority of India Act, 1997, TRAI is requested to reconsider the recommendations under para 2.14(i) of TRAI's recommendations mentioned above. Suggested modifications against the said recommendation mentioned above are enclosed herewith as Annexure.
4. The Recommendations after reconsideration may be forwarded to this department in terms of 5th proviso of section 11 (1) of TRAI Act, 1997 (reproduced below):

"Provided also that if the Central Government, having considered that recommendation of the Authority, comes to a prima facie conclusion that such recommendation can not be accepted or needs modifications, it shall refer the recommendation back to the Authority for its reconsideration, and the Authority may, within fifteen days from the date of receipt of such reference, forward to the Central Government its recommendation after considering the reference made by the Government. After receipt of further recommendation, if any, the Central Government shall take a final decision".


(Subodh Saxena)
Director (DS-II)
Tel: 011-23372601
Fax: 011-23359454

TRAI's Recommendations	Suggested modifications
2.14 Interconnection of ISPs at NIXI	
(i) All ISPs or their upstream providers should either be connected at all NIXI nodes or to International internet bandwidth provider through separate domestic peering link.	"All ISPs or their upstream provider(s) should either be connected to all NIXI nodes or to another upstream service provider(s) having connectivity to all NIXI nodes or to a International Internet Bandwidth Service provider through separate domestic peering link."



A. K. SAWHNEY

MEMBER

TELECOM REGULATORY AUTHORITY OF INDIA

No.1-6/2006-CN / 534
21st April, 2009.

Dear Shri Behura,

Kindly refer to your office letter No.820-1C/02-LR (Vol.II) dated 2nd April, 2009 referring back TRAI's Recommendations on "Improvement in the Effectiveness of National Internet Exchange of India (NIXI)" suggesting one modification in TRAI's recommendations.

2. TRAI has reconsidered the modified scenario as suggested by DoT in context with original recommendation stated in para 2.14 (i) and endorse the revised proposal of the DoT (copy attached for ready reference at Annexure-A).
3. Early acceptance of other recommendations made pertaining to "Improvement in the Effectiveness of National Internet Exchange of India (NIXI)" shall be appreciated as this is going to boost Internet usage in the country.
4. This communication is also being put on our website.

With regards,

Yours sincerely,

(A.K. Sawhney)

Shri Siddhartha Behura,
Secretary,
Department of Telecom,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi-110 001.

Encl : as above.

Annexure: A

Revised recommendation as regard to para 2.14 (i)

“All ISPs or their upstream provider(s) should either be connected to all NIXI nodes or to another upstream service provider(s) having connectivity to all NIXI nodes or to a International Internet bandwidth provider through separate domestic peering link.”